

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2250
ANSWERED ON:06.08.2003
TELEPHONE CONNECTIONS FROM MP QUOTA
TUFANI SAROJ

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether telephone connections from MP's quota have been sanctioned in Jaunpur, Varanasi and Ghazipur district of eastern Uttar Pradesh;
- (b) if so, the year-wise number of such telephone connections sanctioned from the year 2000 to June, 2003;
- (c) whether all the telephone connections sanctioned from MP quota have been provided to consumers;
- (d) if not, the reasons therefor; and
- (e) the time by which the telephone connections would be provided to the consumers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI ASHOK PRADHAN)

- (a) Yes, Sir.
- (b) Year-wise details of the number of telephone connections sanctioned from MP's quota from the year 2000 to June, 2003 are given in the Annexure.
- (c) No, Sir.
- (d) The remaining connections could not be provided due to the areas being technically non-feasible.
- (e) All out efforts are being made to provide the remaining connections by 31.3.2004 progressively subject to availability of equipment.

Annexure

Year-wise details of the number of telephone connections sanctioned from MP's quota from the year 2000 to June, 2003

Sl.No. Name of SSA Number of telephones sanctioned under MP's Quota

	Year 2000	Year 2001	Year 2002	Year 2003
1. Ghazipur	100	157	139	49
2. Jaunpur	275	331	549	373
3. Varanasi	142	91	34	20
Total	517	579	722	442